## GOVERNMENT OF INDIA STEEL LOK SABHA

UNSTARRED QUESTION NO:2385 ANSWERED ON:11.03.2010 EXPORT DUTY ON IRON ORES Ahir Shri Hansraj Gangaram

## Will the Minister of STEEL be pleased to state:

- (a) whether the export duty on iron ores has been increased;
- (b) if so, the reasons therefor;
- (c) whether increase in export duty on iron ores has affected its export; and
- (d) if so, the details thereof?

## Answer

## MINISTER OF THE STATE IN THE MINISTRY OF STEEL (SHRI A. SAI PRATHAP)

- (a) Yes Madam, export duty on iron ore has been revised w.e.f. 24.12.2009 to 10% on lumps and pellets and 5% on iron ore fines.
- (b) Ministry of Steel has recommended for export duty on iron ore with a view to conserve this precious raw material for long term utilization of the domestic steel industry and for continued availability of iron ore to domestic steel units at an affordable price.
- (c)&(d): The table below shows that export of iron ore between April-January 2009-10 has grown by 10.5% on y-o-y basis, compared to 2008-09.

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Trend of Export of Indian Iron Ore

(Quantity in million tonnes)

Month 2008-09 2009-10 % Change

April 11.54 9.44 -18.2

May 8.99 9.86 9.7

June 5.62 5.2 -7.5

July 5.83 6.86 17.7

August 4.49 6.81 51.7

September 3.33 5.68 70.6

October 4.26 9.41 120.9
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November 8.56 10.55 23.2

December 13.85 12.27 -11.4

January 14.34 13.19 -8.0

February 13.38 - -

March 11.67 - -

Total 105.86 89.27 10.5%

Source: MMTC